

SHRI NARENDRA KUMAR SALVE :
rose-

MR. SPEAKER : Shri Salve also need not rise.

SHRI NARENDRA KUMAR SALVE (Betul) : You must give me half a minute. There is an equally explosive situation developing in Vidarbha.

MR. SPEAKER : I know once the claim of Telengana is conceded, Vidarbha and other things will start. I am not worried about it.

Therefore, Government will make a careful assessment.

A regards a team going to the State, I think we should watch the situation. After the discussion of the Home Ministry Demands, let us meet and find out. The Government's view must also be known. After all, all efforts must be to help ease the situation.

He has made a suggestion. I have been preventing him from raising this issue for the last two or three weeks. Shri Ranga also has been anxious about it. It is not a party question. We will consider all aspects. But we must take Government also into confidence before sending anybody and see to what extent it will help. Therefore, we shall consider all aspects calmly

SHRI P VENKATASUBBAIAH (Nandyal) : I am not raising a discussion at all, but I wanted to make

MR. SPEAKER : No.

SHRI MOHAMMAD ISMAIL (Barrackpore) : As regards the All India Taxi strike...

MR. SPEAKER : No. Nothing that is said will be recorded.

SHRI MOHAMMAD ISMAIL :**

SHRI JYOTIRMOY BASU (Diamond Harbour) :**

SHRI SHEO NARAYIAN (Basti) :**

MR. SPEAKER : He cannot raise issues like this here. Before a matter is raised here, it must be brought to my notice and I must consider it. I am not allowing any member to raise matters all of a sudden. Shri Reddy has been seeing me for three days. I also prevented Shri Salve from raising it. But just because there is some strike in the morning, he raises it here without notice. Where is discipline ? Where are the rules ? Where is Parliament ?

Papers to be laid on the Table.

12.54 hrs.

PAPERS LAID ON THE TABLE

Annual Reports of I. I. T., Delhi and Madras

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : Sir, On behalf of Dr. V.K.R.V. Rao, I beg to lay on the Table--

- (1) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1967-68.
- (2) A copy of the Annual Report of the Indian Institute of Technology, Madras for the year 1967-68. [Placed in Library. See No. LT--524/69].

Arms (Second Amendment) Rules and Indian Forest Service (Pay) Amendment Rules

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table--

- (1) A copy of the Arms (Second Amendment) Rules, 1969, published in Notification No. G. S. R. 431 (English version) and G. S. R. 434 (Hindi version) in Gazette of India dated the 22nd February, 1969, under sub-section (3) of section 44